

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/(IB)/2017
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	T. THIYAGARAJAN for Sreenidhi Trading Company	Counsel for Respondent	Thiyagan 17/11/2017
	Aashish Jaisankar For Sreenidhi & Sreenidhi	Counsel for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on **27.11.2017** at **10.30 A.M.**

Sd/-
MEMBER (TECHNICAL)
ghk

Sd/-
MEMBER (JUDICIAL)